

(11)

Central Administrative Tribunal, Principal Bench

Contempt Petition No.69/99 in
Original Application No.478 of 1998

with

Original Application No.507/99 ✓

New Delhi, this the 22nd day of February 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

CP-69/99 in OA-478/98

K. Swaminathan (Dr.)
C/o G.K. Aggarwal
G-82, Ashok Vihar-I
Delhi-110052

- Petitioner

(By Advocate - None)

Versus

1. Shri R.S. Paroda
Secretary
Indian Council of Agricultural Research
Krishi Bhawan,
New Delhi-110001

2. Shri K.K. Bajpai
Secretary,
Agricultural Scientists Recruitment Board,
Anusandhan Bhawan,
Pusa, New Delhi-110012.

- Respondents

(By Advocate - Shri B.S. Mor)

O.A. 507/99 ✓

K. Swaminathan (Dr.)
C/o G.K. Aggarwal
G-82, Ashok Vihar-I
Delhi-110052.

- Petitioner

(By Advocate - None)

Versus

1. Indian Council of Agricultural Research
through its Secretary,
Krishi Bhawan,
New Delhi-110001

2. Agricultural Scientists Recruitment Board,
through its Secretary,
Krishi Anusandhan Bhawan,
Pusa, New Delhi-110012.

- Respondents

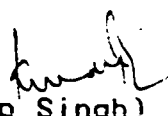
(By Advocate - Ms. Geetanjali Goel)

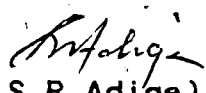
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O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

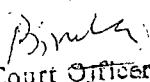
1. Respondents state that the Tribunal's order dated 6.10.98 has been fully complied with and under the circumstances, neither C.P. 69/99 nor O.A. 507/99 survives.

2. As there is none to oppose these contentions even on the second call, C.P. as well as the O.A. are dismissed. *No costs*


(Kuldeep Singh)
Member(J)


(S.R. Adige)
Vice Chairman(A)

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Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Parade House
Copernicus Marg,
New Delhi-110001